

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.09.2022 (MONDAY)

COURT –II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 582 of 2021	Tiger Logistics (India) Ltd. Vs. Jaguar Overseas Ltd.	Kshitij Mudgal	Raghav Anand Shyel Trehar

For Admission (Fresh Cases)

2.	Competition App. (AT) No. 33 of 2022	Klassy Enterprises Vs. Competition Commission of India and Ors.	Akshay Lodhi	M M Sharma
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1
4.	Comp. App. (AT) (Ins) No. 321 of 2022	Atul Automobiles Through Partner Mr. Sudhir Kumar Shanti Lal Shah Vs. Resolution Professional of Eagle Corporation Pvt. Ltd. (In CIRP) Daval Mistry & Anr.  <b>With</b>	Avneesh Arputham	Atul Sharma Arjun Padhiyar-R1 Harsh Sinha-R2
5.	Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 of 2021	Bajaj Finance Limited Vs. Dhaval Jitendra Kumar Mistry Resolution Professional of Eagle Corporation Pvt. Ltd.	Rajat Katyal	Sunil Kr. Agarwal-R1 Avneesh Arputham -R2
6.	Competition App. (AT) No. 16 of 2021	Pawan Jagetia Vs. Competition Commission of India & Ors.  <b>With</b>	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5

7.	Competition App. (AT) No. 21 of 2021	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India  <b>With</b>	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis
8.	Competition App. (AT) No. 22 of 2021	All India Brewers' Association Vs. Competition Commission of India  <b>With</b>	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5
9.	Competition App. (AT) No. 23 of 2021	United Breweries Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5
10.	Competition App. (AT) No. 24 of 2021	Perry Goes Vs. Competition Commission of India & Ors.  <b>With</b>	Sahil Khanna	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Rahat Dhawan-R6 Atryee Sarkar-R4
11.	Competition App. (AT) No. 25 of 2021	Shekhar Ramamurthy Vs. Competition Commission of India & Ors.  <b>With</b>	Ravisekhar Nair	Balbir Singh(ASG) Arav Kapoor-R1 Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
12.	Competition App. (AT) No. 26 of 2021	Kiran Kumar Vs. Competition Commission of India & Ors.  <b>With</b>	Abhay Joshi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
13.	Competition App. (AT) No. 27 of 2021	Kalyan Ganguly Vs. Competition Commission of India & Ors.  <b>With</b>	Ravisekhar Nair	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
14.	Competition App. (AT) No. 18 of 2021 & I.A. No. 257 of 2022 <b>(With Defects)</b>	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

#### For Hearing

15.	Comp. App. (AT) (Ins) No. 227 of 2021	Techengg Project Services & Equipments (India) Pvt. Ltd. Vs. Jayesh Sanghrajka & Anr.	Apratim Animesh Thakur	Tishampati Sen Riddhi Sancheti-R1 & R2 Anurag Anand
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16.	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors.	Kshitiz Garg	Kaustav Som Arjun Krishnan-R1
17.	Comp. App. (AT) (Ins) No. 831 of 2021	Mohammad Javed Sultan Vs. Pratim Bayal RP, Emerald Mineral Exim Pvt. Ltd. & Ors.	Mitalee Jesthi	Ajay Gaggar-R1 A.N. Tiwari-R2 Pratim Bayal-RP
18.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
19.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. <b>With</b>	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
20.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee
21.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Shikhilsuri-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
22.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra
23.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No. 55 of 2016	JK cement limited Vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua Vasanth Rajasekaran, Ankush Walia for Builders Association of India. Rahul Goel Anu Monga-R2

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar